

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 152 of 1996

Monday this the 22nd day of July, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

G. Thankamma,  
Part Time Sweeper,  
General Post Office (Postal Department)  
Thiruvananthapuram,  
residing at Manikantamandiram,  
TC 20/1098, Meleputhenveedu,  
Nedumancad. Karamana,  
Thiruvananthapuram. .... Applicant

(By Advocate Mr. R.Sreeraj for Sasidharan Chempazhanthiyil)  
Vs.

1. Senior Postmaster,  
General Post Office (Postal Department)  
Thiruvananthapuram.
2. Senior Superintendent of Post Office,  
Thiruvananthapuram NorthDivision,  
Thiruvananthapuram.
3. Chief Post Master General,  
Kerala Circle, Thiruvananthapuram.
4. Director General,  
Postal Department,  
New Delhi. .... Respondents

(By Advocate Mr. James Kurien, ACGSC)

The application having been heard on 22nd July, 1996  
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Learned counsel for applicant submits that  
the applicant is dead. We record the submission. The  
application has abated and is therefore dismissed.

Dated the 22nd July, 1996.

*Chennatkrishnan*

P.V.VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

*Sankaranair*

CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN